

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/566/2019

Dated: 08/07/2019

Between

P. Subba Rao, S/o. P. Somaiah,
Aged about 60 years,
Working as Junior Engineer (P.Way),
FB Workshop, Moulali,
South Central Railway,
Secunderabad.

... Applicant

AND

1. The Union of India rep. by
General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Chief Track Engineer,
S.C. Railway, 5th floor,
Rail Nilayam,
Secunderabad.
3. The Deputy Chief Engineer,
Engineering Workshop, Lallaguda,
South Central Railway,
Secunderabad.
4. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad.
5. The Additional Divisional Railway Manager,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.

6. The Sr. Divisional Engineer/ Co-ordination (BG),
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad.
... Respondents

Counsel for the Applicant : Mrs. Rachna Kumari
Counsel for the Respondents : Mr. S.M. Patnaik,
SC for Railways

CORAM :

Hon'ble Dr. Bhagwan Sahai, Member (Admn.)
Hon'ble Mr. R.N. Singh, Member (Judl.)

ORAL ORDER
[Per: R.N. Singh, Member (Judl.)]

After arguing for some time, Mrs. Rachna, learned counsel for the applicant seeks permission to withdraw the present O.A., keeping in view the fact that the applicant has already filed Contempt Petition before this Tribunal, raising same/ similar grievance.

7. In view of the above, the O.A. is dismissed as withdrawn. There shall be no order as to costs.

(R.N. SINGH)
MEMBER (JUDL.)

(DR. BHAGWAN SAHAI)
MEMBER (ADMN.)

pv